

tion of property tax in resettlement areas

SHRI HIRALAL R. PARMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the rules for fixation of property tax on self-occupied property in the Resettlement areas of Delhi;

(b) whether the rate of property tax from year to year on the basis of cost of construction or the year of construction of the building; and

(c) if so, what was the approved rate of construction (for Calculation of Rateable Value) for the years 1973 to 1975?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The Municipal Corporation of Delhi has intimated that no property tax is levied in Resettlement Colonies developed by the Delhi Development Authority for rehabilitating Slum Dwellers.

(b) and (c). Do not arise.

Deputation of class I Officers from armed forces with BSF and ITBP

6968. PROF. NARAIN CHAND PARASHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of class I officers who are on deputation to the Border Security Force and Indian Tibetan

Border Police from the Armed Forces as on 31st March, 1981 along with the period for which they have been on deputation with the Border Security Force and Indian Tibetan Border Police;

(b) the reasons for which the officers on deputation are allowed to dominate on those para-military forces, when sufficiently qualified personnel are available with those forces;

(c) how soon this practice of the dominance of these forces by the deputationists would be brought to an end; and

(d) if not, the reasons therefor and whether the dominance of the deputationists is intended ultimately to lead to the absorption of these forces into the Army?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) (i) I.T.B.P.—nil.

(ii) E.S.F.—18 from the Army and 7 from the Indian Air Force for following periods:—

1 for more than 4 years 10 between two years to 4 years and 14 less than two years.

(b) Since percentage of the deputationists from the Army is negligible the question of their dominance does not arise. However, deputation of I.A.F. officers to Air Wing of the B.S.F. is inevitable.

(c) Does not arise.

(d) Does not arise.